

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based video conferencing platform)**

**ITEM No.04
C.P.(IB)No.194/BB/2022**

IN THE MATTER OF:

M/s. Clearwater Capital Partners Singapore Fund IV Pvt. Ltd. ... Petitioner
Vs.
M/s. Skylark Arcadia Pvt. Ltd. ... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 10.07.2023

CORAM:

**JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)**

**MS. ANU JAGMOHAN SINGH
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : Appeared
For the Respondent : Shri C.K.Nandakumar, Sr. Counsel

ORDER

Heard Ld. Counsel for the Petitioner and Ld. Sr. Counsel for the Respondent.

At the request of the Counsels, list the case on **26.07.2023**.

**-Sd-
(ANU JAGMOHAN SINGH)
MEMBER (TECHNICAL)**

**-Sd-
(T. KRISHNAVALLI)
MEMBER (JUDICIAL)**

Shruthi